



INCOME-TAX DEPARTMENT, MUMBAI

Office of the

TAX RECOVERY OFFICER-2, MUMBAI,

Room No.2, Ground Floor, Aayakar Bhavan, M.K. Road, Mumbai-400 020.
Phone No. (022) 22030551 Email Id : mumbai.tro2@incometax.gov.in

DATE - 02-01-2019

SALE OF IMMOVABLE PROPERTY BY PUBLIC AUCTION

Notice is hereby given to the general public that the office of the undersigned has proposed to sell one immovable property belongs to **Belmont Properties Limited** (PAN: AAACB6135C), an Income-tax defaulter by grand public auction for recovery of Income-tax arrears as per the provisions laid down in Second Schedule to the Income-tax Act, 1961, through an auctioneer. Necessary details with the same is as under: -

Date and time of Auction	: 16 th January, 2019 at 2.30 p.m.
Venue of auction	: Shamiyana, Aayakar Bhavan, M. K. Road, Mumbai-020
Date of inspection of property	: 10 th January, 2019 between 12 noon to 4 p.m.
Date of inspection of documents of property	: 11 th January, 2019 between 12 noon to 5 p.m. at office of the Tax Recovery Officer-2, Room No.2, Ground Floor, Aayakar Bhavan, M.K. Road, Mumbai - 400 020
Name, address and contact Nos. of the Auctioneer	: M/s. Quicksale Services, Government Auctioneers, Maharashtra Bhavan, 4 th Floor, Room No.53, 12/14 Bora Masjid Street, Fort, Mumbai - 400 001 Tel No. (022) 40040065 Mobile No.9322265260 / 9833982401 Email : quicksale01@gmail.com

DESCRIPTION / SCHEDULE OF THE PROPERTY

Name of the owner and address of the property	Description of the property viz. measurement etc.	Reserve Price (RP) (In Rs.)	Earnest Money (10% of the RP) (In Rs.)	Details of other known encumbrances/claims/charges to be borne by the purchaser.
Belmont Properties Limited Office G-004, Ground Floor and 2 open Car Parking at Atlanta, Nariman Point, Mumbai 400 021.	Carpet Area-2,852 Square Feet (264.96 Square Meter)	6,68,41,000	66,84,100	Encumbrances: NIL claims/charges: 1.Rs. 87,48,531 (Outstanding maintenance charges as claimed by the society) 2.Rs. 1,53,33,267 contingent liability (Sub-judice) Enhanced property tax by BMC from 01.04.2000 to 31.03.2010

1. The auction is being conducted on "as is where is and what is there is basis". **2.** Catalogue containing detailed terms and conditions of the auction sale may be obtained free of cost, from the office of the undersigned or from the office of the appointed auctioneer as per the address(s) given above during the office working hours. Necessary details are also available online on the following website of the Department www.incometaxindia.gov.in or www.incometaxmumbai.gov.in **3.** For any related queries parties are requested to contact the appointed auctioneer and / or the undersigned with prior appointment. **4.** Intending bidders are required to deposit for participating in the Auction, a refundable caution deposit of Rs.1,00,000/- (Rupees Once Lakh Only) with the Auctioneer. **5.** The Department has made its best efforts to ascertain the quantum of outstanding amount in respect of the property offered for auction, but it shall be responsibility of each prospective bidder to ascertain the facts and he shall also have to bear any outstanding amount that may come to light at any time in respect of the property. **6.** As on date the Original Documents of the property is in the possession of the above mentioned defaulter / owner of the Property.



(SUNDER A. NAIR)
Tax Recovery Officer-2, Mumbai.
Mobile No.: 9969233861